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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.54/BB/18	-	For filing proof of service of Notice	252(3)	Advanced Sierra Electrotech Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	K. DUSHYANTHA KUMAR 9341223937	Petitioner	Dushyanth

ORDER

PCS for Petitioner Company is present. We have received report of ROC-Karnataka, Bangalore. Heard PCS. List it for orders on 08/03/2018.


Member (T)


Member (J)